

SPECIAL BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/203(KB)2021
IA(I.B.C)/717(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS JAGDAMBA INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For Applicant in IA 717/2024

Mr. S. Sharma, Adv.

Mr. Rishav Dutt, Adv.

Mr. Aman Kataruka, Adv.

Mr. Aditya Tibrewal, RP in person.

ORDER

1. Ld. Counsel for the applicant present. RP present in person.
2. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record.
3. Post this matter on **10.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**